

ITEM NO.7

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1197/2021

JAIRAM

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

CrI.A. No. 1198/2021 (II)

Date : 10-04-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhishek Atrey, AOR
Dr. Abhishek Atrey, Adv.
Ms. Ambika Atrey, Adv.
Mr. Akash Giri, Adv.

For Respondent(s)

Mr. Sanjeev Malhotra, AOR
Ms. Ruchira Goel, AOR
Mr. Adit Jayeshbhai Shah, Adv.

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Mr. Adit Jayeshbhai Shah, Ld. Counsel appearing for Ms. Ruchira Goel, Ld. AOR, seeks for time to file memo of appearance on behalf of sole respondent. Accordingly, a weeks' time, is granted for the said purpose.

Records of the case have already been received.

List again on 15.05.2023.

PAVANESH D.
Registrar

pm